**2**: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Rajeev Kumar Sinha
Registrar (Administration) I/c,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2	2021-22/Apptt
Letter No	/Apptt.
Dated:	

To

- 1. Mr. Alok Kumar Dubey, Principal Judge Family Court, Bokaro.
- 2. Mr. Rajiv Ranjan, Additional Principal Judge, Additional Family Court, Bermo at Tenughat (Bokaro).
- 3. Mr. Yogeshwar Mani, Principal Judge Family Court, Chaibasa.
- 4. Mr. Sandeep Srivastava, Principal Judge Family Court, Chatra.
- 5. Mr. Martand Pratap Mishra, Principal Judge Family Court, Daltonganj.
- 6. Mr. Rama Kant Mishra, Principal Judge Family Court, Deoghar.
- 7. Mr. Dhananjay Kumar, Additional Principal Judge, Additional Family Court, Deoghar.
- 8. Md. Taufigul Hassan, Principal Judge Family Court, Dhanbad.
- 9. Mrs. Prem Lata Tripathi, Additional Principal Judge, Additional Family Court, Dhanbad.
- 10. Mr. Surendra Nath Mishra, Additional Principal Judge, Additional Family Court, Dhanbad.
- 11. Mr. Sanjay Kumar Singh No. 1, Principal Judge Family Court, Dumka.
- 12. Mr. Ram Bachan Singh, Principal Judge Family Court, Garhwa.
- 13. Mr. Arvind Kumar Pandey, Principal Judge Family Court, Giridih.
- 14. Mr. Ajai Kumar Srivastava, Additional Principal Judge, Additional Family Court, Giridih.
- 15. Mr. Ashok Kumar No. 2, Principal Judge Family Court, Godda.
- 16. Mr. Lolark Dubey, Principal Judge Family Court, Gumla.
- 17. Mr. Shambhu Lal Shaw, Principal Judge Family Court, Hazaribagh.
- 18. Mr. Yogesh Kumar, Additional Principal Judge, Additional Family Court, Hazaribagh.
- 19. Mr. Amitesh Lal, Principal Judge Family Court, Jamshedpur.
- 20. Mr. Kanwal Jeet Chopra, Additional Principal Judge, Additional Family Court, Jamshedpur.
- 21. Mr. Gati Krishna Tiwary, Additional Principal Judge, Additional Family Court, Jamshedpur.
- 22. Mr. Sachindra Kumar Pandey, Principal Judge Family Court, Jamtara.
- 23. Mr. Syed Saleem Fatmi, Principal Judge Family Court, Koderma.
- 24. Mr. Rajeev Anand, Principal Judge Family Court, Latehar.
- 25. Mr. Subhash, Principal Judge Family Court, Lohardaga.
- 26. Mr. Bal Krishna Tiwari, Principal Judge Family Court, Pakur.
- 27. Mr. Rashikesh Kumar, Principal Judge Family Court, Ranchi.
- 28. Mr. Anil Kumar Pandey, Additional Principal Judge, Additional Family Court, Ranchi.
- 29. Mrs. Sangeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi.
- 30. Mr. Shree Prakash Dubey, Principal Judge Family Court, Sahebganj.
- 31. Mr. Deepak Baranwal, Additional Principal Judge, Additional Family Court, Rajmahal (Sahebganj)
- 32. Mr. Rajkamal Mishra, Principal Judge Family Court, Saraikela.

## Ref: - This Court's Letter No. 1580/Apptt. dated 02.05.2022.

Sir / Madam.

In continuation to this Court's letter referred above, I am directed to inform that Webinar on Refresher Training. Programme on Role of Principal Judge (Family Court) under the Family Courts Act (R-5) earlier scheduled on 04<sup>th</sup> June, 2022 has been rescheduled for 04<sup>th</sup> & 05<sup>th</sup> June, 2022 in physical mode.

The provision for stay of outstation participants have been made in the hostels of the Judicial Academy Jharkhand, Ranchi from the evening of 03<sup>rd</sup> June, 2022 till the evening of 05<sup>th</sup> June, 2022.

All the participants are to be present in proper dress in the Academy on 04th June, 2022 at 9.30 A.M.

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid programme. No individual request seeking permission to attend the same will be entertained.

Yours sincerely,

Sd/- Rajeev Kumar Sinha

Registrar (Administration) I/c

Memo No. 1979 /Apptt.

Dated, Ranchi, the 26 05 2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1679/JAJ dated 17.05.2022/ All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration) I/c